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BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. No. 537 of 2023
IN
ORIGINAL APPLICATION NO. 06 of 2012

IN THE MATTER OF:
NIZAMUDDIN WEST ASSOCIATION

.....Applicant

Versus

UNION OF INDIA AND ORS

.....Respondents

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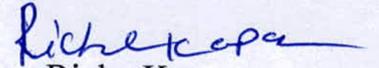
N.D.O.H - 9/1/2024

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Through



Richa Kapoor

Counsel for DJB

Chamber: 407, Block- I

Lawyers Chambers, Delhi High Court

(M) 9810400407

Email: office@marklegal.co.in

Dated: 06.01.2024

Place: New Delhi

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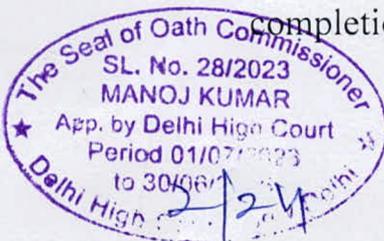
UNION OF INDIA & Ors

....RESPONDENTS

**AFFIDAVIT ON BEHALF OF CEO, DJB IN COMPLIANCE OF ORDER
DATED 22.12.2023**

I, A. Anbarasu S/o Sh. K.S. Appavoo, aged 53 years, CEO, DJB, having office at Varunalaya, Phase-II, Karol Bagh, New Delhi-110005, do hereby on solemn affirmation state and declare as under:

1. That, I, am holding additional charge of CEO, DJB and thus fully conversant with the facts of the case and, hence, competent to swear this affidavit on behalf of DJB in compliance of order dated 22.12.2023 passed by this Hon'ble Tribunal in the above captioned case. That the statements in the instant affidavit are based upon knowledge obtained during the regular course of business and records maintained by DJB.
2. That the applicant namely Block B (North) GK-I RWA, in the captioned case raised their grievance by filing I.A. No. 537 of 2023, in respect of storm water drain namely Kushak drain- Barapulla drain, a large portion of which is covered, But a small portion touching back of some houses i.e. B-159 to B-187 in Block-B (North), GK-I, has been left open, from which foul gases are emitting and apart from being a health hazard is causing inconvenience to nearby residents.
3. That this Hon'ble Tribunal vide order dated 22.12.2023 had directed to DJB to file the affidavit of CEO, DJB disclosing the time schedule leading to the completion of tapping of all the 11 drains and Mahrauli drain as also completion and functioning of the expanded Okhla STP.



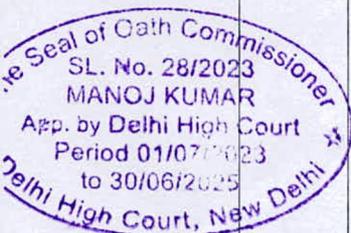
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4. Incompliance of the said order, updated Action Taken Report (ATR) in respect of time schedule of all the 11 drains of Chirag Delhi Nallah, is tabulated herein below for the kind consideration of this Hon'ble Tribunal:-

S.No	Location	Status	Short Term Action Plan	Long Term Action Plan	Target date of completion	Remarks
1	Sewage falling into the drain from Shiekh Sarai Phase-1, Khirki extension, Panchsheel Vihar & Savitri Nagar.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	N/A	Completed	
2	Sewage falling into the drain from Chirag Delhi Village near Dhalao and Amul Milk Booth.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	N/A	Completed	
3	Sewage falling into the drain from Chirag Delhi village near small culvert No. 1 near Ravidas Mandir Chirag Delhi Village.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	N/A	Completed	
4	Sewage falling into the drain from Chirag Delhi Village near	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is	N/A	Completed	



	small culvert No. 2 and near T- 265 Chirag Delhi Village.		carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.			
5	Sewage falling into the drain from Chirag Delhi Village near H.No. T-265 C/10 Chirag Delhi Village.	Sewage coming into Nallah has been trapped.	It has been trapped in peripheral Sewer Line and sewage is carried to SPS Andrews Ganj and then to Okhla Sewage Treatment plant.	N/A	Completed	
6	R&S Block Nallah from Outer ring road to S-363 to B-272 GK-1, near corner DDA Park Krishi Vihar.	Trapped	-	-	Completed	
7	Sewage falling into the drain from Jagdamba Camp (JJC Camp) behind Triveni Market.	Trapping of the sewage into the sewer line is not feasible at source, however it has been trapped ultimately at Krishi Vihar trapping	The flow is very nominal, however it is trapped at Krishi Vihar.	-	31.03.2024	
8	To make functional and maintain the already constructed trapping at Chirag Delhi Drain near Krishi Vihar Culvert.	-	Work of raising of broken wall has been completed at krishivihar. However, during peak hour i.e. from 10am to 11:30 PM drain overflows as discharge in the trunk		31.03.2024	DJB is undertaking commissioning of additional 124 MGD STP at Okhla which will be commissioned by 31.03.2024



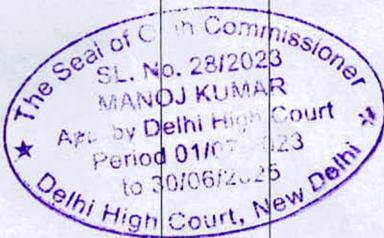
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			sewer is itself is more. Excess discharge from the drain is trapped at Andrews Ganj trapping. DJB has undertaken work of 124 MGD STP at Okhla which will be commissioned / functional by 31.03.2024 after which all the discharge of drain shall be trapped through Barapula Drain.			4. The full functional ity of trapping will be completed after commissi oning of additional 124 MGD STP Okhla by 31.03.2024
9	Sewage falling into Chirag Delhi Drain at press enclave road Culvert (Opp. Saket Court) from PWD Drain coming from Khirki Village side.	Work is likely to be completed by 15/01/2024.	Work is likely to be completed by 15/01/2024.	-	15.01.2024	
10	Sewage coming from Tigri and Sangam Vihar near Vayu Sena (Air Force Station) Dakshinpuri into Chirag Delhi Drain.	Trapping partially done as an interim measure and sewerage system yet to be laid.	As an interim measure, sewage coming from Tigri and Sangam Vihar etc. has partially been trapped into peripheral sewer line leading to Okhla STP. Further as an interim	Out of 47 U/A colonies on Ratia Marg, Mangal Bazar Road and Tigri Road, 39 U/A colonies are on the Forest area/ O-	31.03.2024	



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			measure trapping of drain is done at Krishi Vihar. DJB is undertaking upgradation of Okhla STP which shall also be functional by 31.03.2024. After completing Okhla STP the trapping will be made functional.	zone. Request has been sent to Forest Department for issuing sewer lines in these U/A colonies. Sewer lines in these colonies will be laid in 12 months after received of NOC from the forest department. In the rest 8 nos. U/A colonies, sewer lines is being laid and is likely to complete d by March, 2024.		
11	Sewage coming from Mehrauli,	The Sewage flow from westend road and IGNOU road(Saidullaj ab Village and colony, Neb Sarai Village and colony(20 Points programme),	The Sewage flow from Westend road and IGNOU road(Saidullaj ab Village and colony, Neb Sarai Village and colony(20 Points programme),	Recently it has been observed that at Mehrauli STP more than the designed capacity	30.06.2025	



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		Freedom Fighter colony, Paryavaran Complex, etc.) is likely to be connected by Dec 2023. However, as an immediate measures flow has been trapped at Krishi Vihar.	Freedom Fighter colony, Paryavaran Complex, etc.) is likely to be connected by February, 2024 as the permission from PWD& Traffic were received recently on 16.12.23 & 27.12.23 respectively. The DJB has undertaken work of 124 MGD STP which shall be commissioned / functional by 31.03.2024.	of the plant i.e. 5 MGD sewage is being received, therefore proposal for the capacity augmentation of Mehrauli STP shall be taken up by DJB. The work is likely to be completed by June 2025.		
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5. In compliance of order dated 22.12.2023 passed by Hon'ble Tribunal wherein it had directed the Delhi Jal Board to disclosed the completion and functioning of the expended Okhla STP. The report is as under:-

- (i) Presently existing Plant at Okhla has Phase-II, III, IV, V and VI with an installed capacity 12 MGD, 37 MGD, 45 MGD, 16 MGD and 30 MGD respectively. After the completion of new 124 MGD Okhla STP, Phase-II, III and IV will be demolished. Therefore, after completion of new STP of 124 MGD Okhla the total installed capacity at Okhla will be 170 MGD (i.e. 16 MGD +30 MGD +124 MGD).
- (ii) As regards 124MGD new STP, it is submitted that the Plant has started on 29.12.2023 with part raw sewage. New STP will start functioning with full raw sewage w.e.f. 31.03.2024.

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6. That the deponent, in all earnestness submits the above updated ATR for kind perusal by this Hon'ble Tribunal and DJB shall remain duty bound to abide by any further directions/ orders given by this Hon'ble Tribunal in this regard.

[Handwritten signature]

DEPONENT

Riche K. Gupta
I identify the Deponent who
has signed in my presence

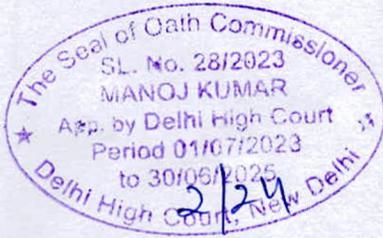
VERIFICATION:

06 JAN 2024

Verified at Delhi on this 6th day of January, 2024 that the contents of the affidavit are true and correct to my knowledge and nothing material has been concealed therefrom.

[Handwritten signature]

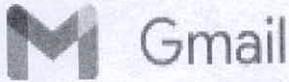
DEPONENT



DECLARED THAT THE DEPONENT
Res. Smt./Km. *A. Ambika Devi*
C/O, W/o, D/o, Sh. *K. S. Arjun Reddy*
No. *Vasanthanagar, Phase-1, Road B, Hyderabad*
Identified by Smt/Smt. *P. R. Lakshmi*
as solemnly affirmed by me at Delhi
on *06/01/2024*
that the contents of the affidavit are true
and correct to his/her knowledge & have
been read & explained to him/her
[Signature] *AM.*

Oath Commissioner, Delhi

06 JAN 2024

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Office MarkLegal <office@marklegal.co.in>

Service of Affidavit on behalf of CEO, DJB in compliance of order dated 22.12.2023.

1 message

Office MarkLegal <office@marklegal.co.in>

Sat, Jan 6, 2024 at 5:00 PM

To: info@aualegal.com

Dear Sir,

In compliance with the last order dated 03.11.2023 passed in " Nizamuddin West Association vs Union of India" in IA No. 537 of 2023 in OA No. 06 of 2012 by Court Room -1, wherein the Hon'ble Tribunal had directed the CEO, DJB to file an affidavit on behalf of the CEO, DJB in compliance of order dated 22.12.2023.

The next date of hearing is **09.01.2024**.

Regards,

Richa Kapoor

Counsel for Delhi Jal Board

Mark Legal LLP

E-43, Second Floor, Lajpat Nagar-III,

New Delhi - 110024

Contact No. - 011-40109874, +91 8447226339, 9810400407

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